

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) DIARY NO(S). 23662/2023

(Arising out of impugned final judgment and order dated 22-11-2022 in WB No. 6934/1989 passed by the High Court Of Judicature At Allahabad)

MUNNA LAL

Petitioner(s)

VERSUS

MANGALIA RAM (SINCE DECEASED) REP. THROUGH
LEGAL HEIRS & ORS.

Respondent(s)

(IA No. 119149/2023 - CONDONATION OF DELAY IN FILING
IA No. 119150/2023 - EXEMPTION FROM FILING O.T.
IA No. 133401/2023 - EXEMPTION FROM FILING O.T.)

Date : 22-03-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Syed Mehdi Imam, AOR
Mr. Raman Yadav, Adv.
Ms. Akriti Chaturvedi, Adv.
Mr. Priyam Kaushik, Adv.
Mr. Vishesh Kumar Singh, Adv.

For Respondent(s) Mr. Rajeev Kumar Bansal, AOR
Mr. Parvinder, Adv.
Ms. Amita Agarwal, Adv.
Ms. Nita Sukhanandi, Adv.
Mr. Vidya Sagar, Adv.
Mr. Shekher Kaushik, Adv.
Mr. Brijesh Kumar Yadav, Adv.
Mr. Madan Lal Daga, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

List on 07.08.2024.

(KAVITA PAHUJA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)